

ITEM NO.111

COURT NO.13

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1917/2008

INDRAVIJAY ALOK

Appellant(s)

VERSUS

STATE OF M.P.

Respondent(s)

(With office report)

Date: 11/02/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. C. L. Sahu, Adv. (N.P.)

For Respondent(s)

Mr. C. D. Singh, Adv.

Mr. Darpan Bhuyan, Adv.

The Court made the following

O R D E R

None appears on behalf of the appellant even on third call.

Hence, the Criminal Appeal is adjourned for four weeks.

(VISHAL ANAND)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER